### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 426 ANSWERED ON 05/12/2023

#### **BENEFICIARIES UNDER PMAY-G**

#### **426. SHRI DILESHWAR KAMAIT:**

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries who got the amount for houses construction under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during each of the last five years, State and district-wise;
- (b) whether it is true that some States constantly fail to implement the said Yojana and if so, the details of such States; and
- (c) the details of funds allocated along with their utilization report under the Yojana during the said period?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. Against the mandated target of 2.95 crore houses, more than 2.94 crore houses have already been sanctioned to the beneficiaries by various States/UTs and construction of 2.50 crore houses has also been completed as on 29.11.2023. The scheme has been able to achieve its major milestones and the Ministry is committed to achieve the target of construction of 2.95 crore pucca houses by the deadline prescribed of 31st March, 2024.

The Year-wise and State/UT-wise details of houses sanctioned to eligible beneficiaries under Pradhan MantriAwaasYojana- Gramin (PMAY-G) during each of the last five years i.e., from the financial year 2018-19 to 2022-23 is given in Annexure. The District level data of all States/UTs related to houses allocated and completed can be seen at programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year.

The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various Districts/Blocks/GPs is done by the respective State Government/UT Administration.

The amount of Central Share of funds released to the States/UTs for construction of houses under PMAY-G during the last five years i.e., from the financial year 2018-19 to 2022-23 was around Rs.1,60,853.38 crore. The corresponding utilization of funds by the States/UTs was Rs.2,39,334.02 crore including State/UT Share.

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STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 426 TO BE ANSWERED ON 05.12.2023 REGARDING BENEFICIARIES UNDER PMAY-G

Year-wise and State-wise details of houses sanctioned to eligible beneficiaries under Pradhan MantriAwaasYojana- Gramin (PMAY-G) during in last five years i.e. from the financial year 2018-19 to 2022-23.

(units in nos.)

	•	(units in its					
S.No.	State Name	Houses	Houses	Houses	Houses	Houses	
				Sanctioned			
		in FY 2018-	in FY 2019-	in FY 2020-	in FY 2021-	in FY 2022-	
		19	20	21	22	23	
	ARUNACHAL						
1	PRADESH	1,063	2,135	19,028	11,042	2,706	
2	ASSAM	40,378	1,79,831	1,50,038	2,16,318	10,52,922	
3	BIHAR	4,25,602	10,43,808	6,25,245	8,98,820	1,32,699	
4	CHHATTISGARH	2,89,909	1,50,952	1,57,531	371	81,374	
5	GOA	107	53	32	47	18	
6	GUJARAT	26,308	1,01,288	21,321	1,07,184	1,47,958	
7	HARYANA	2,485	113	60	3,316	5,092	
	HIMACHAL						
8	PRADESH	817	1,037	3,996	2,729	792	
	JAMMU AND						
9	KASHMIR	17,672	38,612	64,036	55,844	7,810	
10	JHARKHAND	1,37,291	3,01,972	3,61,540	3,90,135	11,583	
11	KERALA	926	738	3,329	12,608	1,626	
	MADHYA						
12	PRADESH	3,04,707	3,78,325	7,56,530	4,90,045	7,53,869	
13	MAHARASHTRA	78,766	2,47,512	2,90,972	1,16,781	3,03,589	
14	MANIPUR	15	167	17,822	1,725	13,845	
15	MEGHALAYA	3,816	10,968	26,480	3,353	8,866	
16	MIZORAM	1,708	2,430	7,017	0	6,951	
17	NAGALAND	3,504	615	4,706	9,750	4,187	
18	ODISHA	2,31,207	5,48,248	2,90,475	3,418	8,94,376	
19	PUNJAB	6,794	8,126	1,885	11,047	4,765	
20	RAJASTHAN	1,82,462	3,75,282	2,64,426	3,86,854	7,451	
21	SIKKIM	0	0	0	280	48	
22	TAMIL NADU	93,152	90,679	1,04,296	2,22,791	37,763	
23	TRIPURA	387	22,533	991	1,57,217	51,872	
	UTTAR						
24	PRADESH	3,83,861	1,78,176	7,28,477	4,34,903	8,60,868	
25	UTTARAKHAND	2,326	32	47	15,390	18,752	
26	WEST BENGAL	1,00,118	9,62,507	9,41,651	1,66,724	11,06,832	
	ANDAMAN AND						
27	NICOBAR	0	929	397	0	6	
	DADRA AND						
	NAGAR HAVELI						
	& DAMAN AND						
28	DIU	4,589	0	110	49	941	

29	LAKSHADWEEP	0	0	0	0	0
30	PUDUCHERRY*	11	0	0	0	0
	ANDHRA					
31	PRADESH	16,251	2,304	1,816	0	1,78,899
32	KARNATAKA	15,007	1,000	35,577	3,864	37,923
33	TELANGANA*	0	0	0	0	0
34	LADAKH	0	379	200	451	1
	Total	23,71,239	46,50,751	48,80,031	37,23,056	57,36,384

<sup>\*</sup> Telangana & Puducherry are not implementing PMAY-G.

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